

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: WEST DISTRICT, DELHI

ORDER

In view of the Minutes of Meeting dated 25.02.2023 and Circular No. 8802-9302/9/RR/EO/THC/Delhi/2010, dated 29.01.2010, the following judicial officers are deputed for the working days falling between the period mentioned against their names to address the queries of the Record Keepers/Assistant Record Keepers qua weeding out of judicial records pertaining to Central District:

S. No.	Name of the Judicial Officers	Period
1	Ms. Ankita Lal- ASJ (FTSC)(RC)	01.04.2023 to 30.04.2023
2	Dr. Ruchi Aggarwal Asrani- ASJ(FTSC)(POCSO)-02	01.05.2023 to 31.05.2023
3	Ms. Riya Guha- ASJ (FTSC)(RC)	01.06.2023 to 30.06.2023
4	Ms. Richa Manchanda- ASJ- FTSC(POCSO)-01	01.07.2023 to 31.07.2023

The above mentioned Judicial Officers are requested to refer to Chapter-16, Part E, Vol. IV, Delhi High Court Rules with regard to destruction of matured judicial records.

It is further submitted that in case, any judicial Officer is on leave or transferred or proceeds on deputation in between the dates of his/her supervision/tenure/month, the next Judicial Officer in the roster shall address the queries of the Record Keepers in his/her place.

Vinod Kumar
28/03/2023
(VINOD KUMAR)

Principal District & Sessions Judge (West)
Tis Hazari Courts,
Delhi

F.No.9/Q-RK/DHJS/Rrs/THC/DELHI/2023/ 8120-8132 Dated, Delhi the 1 MAR 2023

Copy to:

1. The Officer Incharge, Record Rooms, THC, Delhi
2. Concerned Judicial Officers.
3. All the Branch Incharges, Record Rooms (Civil, Criminal & Sessions), THC, Delhi.
4. Website Committee with request to upload the order on Delhi District Court's Website.
5. Guard file.

Q
27.3.23
Branch Incharge,
Record Room (Sessions), THC, Delhi